

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 5
IA-1867/ND/2021
IB-1489/ND/2018

IN THE MATTER OF:

Anuj Kumar Tiwari ... Applicant

Vs.

Adharshlia Country Homes Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 26.04.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Vinod Chaurasia, Advocate

ORDER

This is Progress Report filed by the Liquidator for the quarter ending on 31.03.2021. The same is taken on record with all just exceptions. Place it with the main file for further reference. Application is disposed of in terms of the above order.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)